

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/4215/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court, Itanagar Permanent Bench.
Arunachal Pradesh.

Dated Guwahati, ¹³ June, 2022.

Sub:- Preparatory Leave.

Ref:- Your letter No.HC(IB VIG/01/2022, dated 10.06.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, West Siang District, Aalo Arunachal Pradesh has been granted **8 days Preparatry Leave from 27.06.2022 to 04.07.2022**, as per Rules.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/4216-17-18/A, dated , 13-06-2022

Copy to:

1. Shri Gote Mega, District & Sessions Judge, West Siang, Aalo, Arunachal Pradesh.

2. The District & Sessions Judge, Yupia, Arunachal Pradesh.

3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)